

super fine quality of rice etc. The farmers lost Rs.400 crore because there was no research work done on that. In every grain market the farmer lost Rs. 20 per quintal. If anybody brings his product to the market he is told that it is a super fine or fine quality. Then, how can the research work reach the farmer? I want to know the details from the Hon. Minister.

SHRI BALRAM JAKHAR : The question is just evident. The facts speak for themselves.

SHRI JAGMEET SINGH BRAR : How do you explain?

MR. SPEAKER: I think the first question related to the rate of growth and not the actual production and the second relates to the extension programme. The rate of growth is different from the production.

SHRI BALRAM JAKHAR: Sir, the rate of production of 2.8 per cent is general. That is the exact thing that it is an average. That is what it is (Interruptions) Secondly about the research work, it is not we have not done it. If you want to reach our farmers to let them know what it is about, then we have to do it. From Rs. 400 crore to Rs.1,300 crore the allocation has been made from different plans to this Plan. That is what I am doing. That is also about it. That is the thing which we are trying to focus because these are the areas where the general people will get more out of that.

Secondly what you said is not correct. It is not the question of lack of scientific knowledge which has to be provided. It is the question about FCI and other related things.(Interruptions)

SHRI JAGMEET SINGH BRAR : The research work is being done by the Universities. What about it?

MR. SPEAKER: Shri Brar, the Minister is not contradicting your statement. He is supporting your statement.

SHRI BALRAM JAKHAR: Sir, I said that we are taking that into account. I have said that we should specify the details and the price has been fixed. ... (Interruptions). I think it will never happen again. ... (Interruptions).

[Translation]

SHRI DEVENDRA PRASAD YADAV : My question is a very simple one, because the reply being given by Hon. Minister is totally unsatisfactory. My simple question is that the people living below the poverty line, use coarse grains like Bajra, millet, B. rley, Maize and Mava. What are the reasons for fall in th e production of these coarse grains? Whether the Government proposes to take steps to increase their production? The international food policy Institute which is a research institute has emphasised a expediting to the institutional loans. RBI has given its guidelines that a

revised percentage should be invested in the agricultural sector, whether these Banks do abide by these guidelines? I want to know as to whether the Government propose to take any positive steps in fields regard to the Schemes prepared for improvement?

SHRI BALRAM JAKHAR : The production of Barely, and millet, has increased and their prices have also been increased. There is no special thing in this. It is true that the farmer show that which gives benefit to them. Nobody runs shop to suffer a loss. Farmer will sow for their benefits only and he will also definitely wish to have profit so this is not a matter of concern. In Maharashtra, millet worth Rs. 60 crore was lying there and was not procured. If people stop eating up, then I have got no remedy. We have also exported millet.

WRITTEN ANSWERS TO QUESTIONS

[English]

Sugar Mills

*22. SHRI SHIV SHARAN VERMA : Will the Minister of FOOD be pleased to state :

(a) Whether a large number of Sugar Mills having letters of intents have not implemented their schemes for production of Sugar upto a fixed target for a long time;

(b) If so, the details thereof; and

(c) the action taken/proposed to be taken against erring Sugar Mills?

THE MINISTER OF FOOD (SHRI AJIT SINGH) : (a) to (c) As on 30-06-1995, 135 letters of Intent for establishment of new sugar factories and 163 letters of Intent for expansion in the existing Sugar Units were pending implementation. The state-wise and Sector-wise break up of these letters of intent is given at Statements I & II, attached.

The letters of intent are issued with a validity period of 3 years within which the entrepreneurs are required to comply with its conditions. Out of 135 letters of intent pending for establishment of new sugar mills, 75 have been issued during the sugar season 1993-94, (October - September). The balance 60, which were issued prior to Sugar Season 1993-94, are at various stages of implementation. Similarly, out of 163 letters of intent pending implementation for expansion in the existing units, 34 letters of intent have been issued during 1993-94 onwards. The progress of these pending letters of Intent is reviewed from time to time.

During 1993-94, 11 letters of intent granted for

establishment of new sugar factories and 6 letters of intent issued for expansion in the existing sugar factories were treated as lapsed, as their progress was not found to be satisfactory.

During the Sugar Season 1994-95 till date show cause notices have been issued to four sugar factories for non compliance of the conditions of letters of intent which were issued more than 3 years ago and are reviewing their progress.

STATEMENT - I

Sector-wise break-up of letters of intent/industrial licences issued for establishment of new sugar factories and are pending implementation.

(As on 30-06-95)

Sl No.	State	Pvt. Sector	Pub. Sector	Coop. Sector	Total
1.	2.	3.	4.	5.	6.
Prior to VIlth plan:					
1.	Uttar Pradesh	1	—	—	1
2.	Manipur	—	1	—	1
Total		1	1	—	2

VIlth Plan:

1.	Tamil Nadu	—	—	2	2
2.	Maharashtra	—	—	26	26
3.	Uttar Pradesh	1	—	2	3
4.	Dadra Nagar & Haveli	—	—	1	1
5.	Orissa	2	—	—	2
6.	Karnataka	—	—	3	3
7.	Andhra Pradesh	—	1	—	1
8.	Gujarat	—	—	7	7
9.	Madhya Pradesh	2	—	—	2
10.	Pondicherry	1	—	—	1
Total		6	1	41	48

During the Year 1990-91:

1.	Punjab	—	1	1	2
2.	Orissa	2	—	—	2
3.	Uttar Pradesh	2	—	—	2
4.	Maharashtra	—	—	2	2

1.	2.	3.	4.	5.	6.
5.	Haryana	1	—	—	1
6.	Gujarat	—	—	1	1
Total		5	1	4	10

During the year 1993-94:

1.	Harayana	3	—	1	4
2.	Uttar Pradesh	25	—	1	26
3.	Madhya Pradesh	2	—	—	2
4.	Gujarat	—	—	2	2
5.	Maharashtra	—	—	17	17
6.	Bihar	1	—	—	1
7.	Orissa	—	1	—	1
8.	Andhra Pradesh	15	—	—	15
9.	Karnataka	1	—	4	5
10.	Tamil Nadu	2	—	—	2
Total		49	1	25	75
Grand Total		61	4	70	135

STATEMENT-II

Sector-wise break up of letters of intent/industrial licences issued for expansion in the existing units and are pending implementation

(As on 30-6.95)

Vth Plan & Prior to VIlth plan

Sl No.	State	Pvt. Sector	Pub. Sector	Coop. Sector	Total
1.	2.	3.	4.	5.	6.
1.	Bihar	1	—	—	1
2.	Punjab	—	—	1	1
3.	Maharashtra	—	—	2	2
4.	Uttar Pradesh	2	1	—	3
Total		3	1	3	7

VII Plan :

1.	Haryana	—	—	1	1
2.	Orissa	—	—	1	1
3.	Gujarat	—	—	2	2

1.	2.	3.	4.	5.	6.
4.	Bihar	1	—	—	1
5.	Karnataka	3	—	5	8
6.	Tamil Nadu	2	—	3	5
7.	Punjab	—	—	2	2
8.	Maharashtra	—	—	17	17
9.	Andhra Pradesh	3	2	3	8
10.	Uttar Pradesh	10	23	15	48
11.	Madhya Pradesh	2	—	—	2
Total		21	25	49	95

During the year 1990-91:

1.	Punjab	1	—	1	2
2.	Gujarat	—	—	3	3
3.	Uttar Pradesh	—	—	2	2
4.	Nagaland	—	1	—	1
Total		1	1	6	8

During the Year 1991-92:

1.	Maharashtra	—	—	9	9
2.	Uttar Pradesh	—	—	1	1
3.	Andhra Pradesh	—	—	2	2
4.	Karnataka	—	—	1	1
5.	Bihar	2	—	—	2
6.	Haryana	—	—	2	2
7.	Tamil Nadu	—	—	1	1
8.	Gujarat	—	—	1	1
Total		2	—	17	19

VIIth Plan:**During the year 1992-93 :**

1.	Orissa	1	—	—	1
2.	Uttar Pradesh	1	—	1	2
Total		2	—	1	3

During the Year 1993-94 :

1.	Uttar Pradesh	6	—	—	6
2.	Punjab	1	—	—	1

1.	2.	3.	4.	5.	6.
3.	Maharashtra	—	—	6	6
4.	Tamil Nadu	1	—	—	1
5.	Madhya Pradesh	—	—	1	1
6.	Rajasthan	1	—	—	1
7.	West Bengal	1	1	—	2
8.	Bihar	3	—	—	3
9.	Gujarat	—	—	1	1
Total		13	1	8	22

During the Year 1994-95 (As on 30.6.95)

1.	Uttar Pradesh	3	—	—	3
2.	Haryana	—	—	1	1
3.	Maharashtra	—	—	4	4
4.	Tamil Nadu	1	—	—	1
Total		4	—	5	9
Grand Total		46	28	89	163

[Translation]

Cess of Sugar Production

*26. SHRI NITISH KUMAR :

SHRI NAWAL KISHORE RAI :

Will the Minister of FOOD be pleased to state:

(a) Whether cess is collected on Sugar for the development of Sugar Mills in the country;

(b) if so, the total amount collected through this source during the last three years, year-wise;

(c) the extent of amount likely to be collected during 1994-95 keeping in view the increase in Sugar production;

(d) Whether funds have been allocated to various heads from this reserve amount during all these years; and

(e) if so, the details thereof, year-wise?

THE MINISTER OF FOOD (SHRI AJIT SINGH): (a) Yes, Sir.

(b) The Sugar Cess is collected not on the basis of production in a particular year but on the dispatches of Sugar from the factories in a particular period. Financial year-wise the position of Cess collected was as follows: